

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA NO. 252 OF 2016 IN DFR NO. 1086 OF 2016

Dated: 26th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Aravali Power Company Pvt. Ltd. Appellant (s)
Versus
Haryana Power Purchase Centre & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) :

ORDER
IA NO. 252 OF 2016
(Appl. for condonation of delay)

Issue notice returnable on 28.07.2016. Dasti, in addition, is permitted.

List the matter on **28.07.2016.**

(I.J. Kapoor)
Technical Member
mk/jp

(Justice Ranjana P. Desai)
Chairperson